

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 250 OF 2026

IN THE MATTER OF:

Anoop KumarPETITIONER

VERSUS

State of Uttar Pradesh & Ors.RESPONDENT

MEMO OF PARTIES

Anoop KumarPETITIONER

VERSUS

1. State of Uttar Pradesh
Through Secretary, Environment,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow-226001
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RESPONDENT NO.1
2. Director, Mines and Geology,
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RESPONDENT NO.2
3. District Magistrate, Fatehpur
DM Office, Collectorate, Fatehpur-212601
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RESPONDENT NO.3
4. District Mining Officer, Fatehpur
District Collectorate Office, Fatehpur-212601

RESPONDENT NO.4
5. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
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RESPONDENT NO.5